

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-08/2017/ 918 /A

From :- Shri Kaushik Kumar Sharma,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Utpal Prasad,  
District & Sessions Judge  
Chirang, Kajalgaon

Dated Guwahati, the 19<sup>th</sup> February, 2020.

Sub:- **Casual leave.**

Ref:- Your letter No. DJCH.I-5/2019-2020/573 Dated 18.02.2020.

Sir,

With reference to the above, I am directed to inform you that, your prayer for casual leave on 18.02.2020, has been granted/~~rejected~~.

Yours faithfully,

Sdt-

**JT. REGISTRAR (VIGILANCE)**

Memo NO.HC.VII-08/2017/919 /A, dated 19.2.2020  
Copy to:

- ✓ 1. The Systems Analyst, Gauhati High Court.

  
**JT. REGISTRAR (VIGILANCE)**  
Kolos